

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

234. IA/3374/2023 C.P. (IB)/224(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Central Bank of India
VS

Mehul Jayant Parekh

SECTION : Sec 95(1) of IBC 2016

Presence:

Ms. Ruchita Jain, Counsel for the Respondent in I.A. 3374 of 2023

ORDER

The Respondent is directed to file the reply by serving advance copy to the other side. List the I.A. along with the main C.P. on 04/10/2023

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/